

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.01.2022 (TUESDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 337 of 2021 & I.A. No 802 and 782 of 2021	Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.	Aditya Gauri	Radhe Agarwal
2.	Comp. App. (AT) (Ins) No. 246 of 2020 & I.A No.652 of 2020	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat
3.	Comp. App. (AT) (Ins) No. 753 of 2021	The State Trading Corporation of India Vs. Ganesh Benzoplast Ltd.	Uday Gupta	Ami Jain Siddhartha Vimal Kirti

### **For Admission (Fresh Case)**

4.	Comp. App. (AT) No. 10 of 2022	Surinder Kumar Vashisth & Ors. Vs. Harpal Singh Saini & Ors.	Pathik Choudhury	Sonam Sharma
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### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Batra Plywood Industries Pvt Ltd.	Ashim Aggarwal	Rohit Shrma-R1 Arju Chaudhary-R1 Rounak Nayak
6.	Comp. App. (AT) (Ins) No. 214 of 2021	Bank of India Vs. Vinod Kumar P. Ambavat Resolution Professional (RP) of Actif Corporation Ltd.	Ashish Rana	Vinod Kumar Ambavat
7.	Comp. App. (AT) (Ins) No. 748 of 2021	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia	Abhishek Anand Samriddh Bindal-R1 Abhishek Sharma-R2
8.	Comp. App. (AT) (Ins) No. 811 of 2021	Ishwar Kewalramani & Ors. Vs. Earth Infrastructure Ltd. Through Resolution Professional & Ors.	Bhawani Gupta	Ashish Makheeja Akash Singhal-R1 Sandeep Bhuraria-R6

9.	Comp. App. (AT) No. 85 of 2021	Amarjeet Singh Keer Vs. Keer Ventures Pvt. Ltd. & Ors.	Pallavi Pratap	Anmol Sinha Satwik Verma Kshitil Garg-R1,3 4 Chandra S. Yadav
10.	Comp. App (AT) No. 109 of 2021	Impact Growth Fund Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Malavika Kapila	

### For Hearing

11.	Comp. App. (AT) No. 140 of 2020  <b>(PH)</b>	Surjeet Singh Vs. Usha Rani Jha & Ors.	Abhay K. Das	Ankur S. Kulkarni-R1 Akash Sharma-R2, R3 & R4
12.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
13.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon Sonali Jain
14.	Comp. App. (AT) (Ins) No. 76 of 2021	Canara Bank Vs. Valley Iron & Steel Co. Ltd.	Anju Jain	Jitender Singh S.D. Singh Drabesh Jha Shweta Sinha
15.	Comp. App. (AT) (Ins) No. 279 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.  <b>With</b>	Kunal Sabharwal	Abhishek Anand Komal Abrol-R1
16.	Comp. App. (AT) (Ins) No. 106 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Ishaan Singhla	
17.	Comp. App. (AT) (Ins) No. 731 of 2021	Basavaraj Koujalagi & Ors. Vs. Sumit Binani Liquidator of Gujarat NRE Coke Ltd.	Bharat Sood	Arjun Asthana K Thaker-R1 Sumit Binani
18.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
19.	Comp. App. (AT) No. 37 of 2020	Metro Mining Pvt. Ltd. & Anr. Vs. Registrar of Companies, Mumbai	Anand Dilip Landge	

<b>20.</b>	Comp. App. (AT) No. 33 of 2021	Jatinder Singh & Anr. Vs. Registrar of Companies NCT of Delhi & Haryana	CS Souarabh Gupta	Lata Sisodiya-R1 Zoheb Hossain Vipul Agarwal-R2 Gopal Singh Parth Semwal
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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**